

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 21
(TO BE ANSWERED ON THE 29th November 2021)

SCALING UP OF DOMESTIC FLIGHTS

21. SHRI VAIKO

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has allowed scaling up domestic flights up to 100 per cent of pre-COVID-19 levels;
- (b) if so, the details thereof;
- (c) whether fare capping is put to ensure airlines do not charge excessive fare in the economy and super economy class; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) Yes, Sir. Consequent to spread of COVID-19, the Government of India imposed a lockdown restricting air operations in the country. After assessing the situation and passenger demand for air travel, from time to time the capacity of domestic operations has been increased in a calibrated manner. Domestic flight operations have been allowed without any capacity restrictions with effect from 18.10.2021.

(c) & (d) Fare capping was put in place by the Government during the COVID-19 pandemic as a special measure in order to safeguard the passengers' interest. The lower as well as upper air fares (excluding User Development Fee (UDF), Passenger Service Fee (PSF) and GST) were fixed sector-wise on the basis of duration of flight time. The fare capping is currently applicable on rolling basis for a 15 days' cycle.
